Curb on Unplanned Growth of Colleges

*389. SHRI RAM SWAROOP RAM: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

- (a) whether the University Grants Commission observed recently that there were several non-viable colleges without proper facilities and that the unplanned growth of colleges should be curbed; and
- (b) if so, Government's reaction in the matter?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE SHRIMATI SHEILA KAUL): (a) Yes, Sir.

(b) It has been the policy of the Government and the University Grants Commission that there should be restraint in the establishment of new institutions for higher education, but hat they should be se up only after ensuring adequate resources for providing the necessary facilities.

Dumka-Saithia Line

*390. DR. SARADISH ROY: Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is any proposal to construct a new rail link between Dumka and Saithia:
 - (b) if so, the details thereof; and
 - (c) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No, Sir.

(b) and (c) Earlier surveys carried out for a rail link from Dumke to Saithia as part of Mandarhill-Dumka-

Sainthia rail link revealed that the project will not be viable. The proposal was therefore, not pursued.

Verification of Service Record and Issue of Verification Certificate

4190. SHRI DOONGAR SINGH: Will the Minister of HEALTH AND FAMI-LY WELFARE be pleased to refer to the reply given to Unstarred Question No. 2611 dated 3rd September, 1981 regarding verification of service record and issue of verification certificate and state:

- (a) the particulars of the Officers referred to in parts (b), (c) and (d) of the above reply whose service records have not as yet been sent to the Pay and Accounts Officer for issue of necessary verification certificates,
- (b) the particular of Officers whose records are incomplete and what steps are being taken to set them right, and
- (c) how long will it take to complete this round of verification of service records of the remaining Officers and sent them to the Pay and Accounts Officer for further action?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) The names of the officers whose service records have not so far been sent to the pay and Accounts Officer concerned are given in the statement I.

- (b) A list of officers as furnished by the D.G.H.S. whose service records are incomplete is given in statement II. Action is being taken to complete the service records as early as possible.
- (c) Efforts are being made to complete the service records of the officers concerned and necessary certificates will be issued to them after P.A.O. (Sectt.) have recorded a certificate in their Service Record.

Statement I

List of Officers as furnished by the Dte. G.M.S. whose service records have not so far been sent to the Pay and Accounts Officer for issue of verification certificates

Sr. No.	Name								Designation
1	Shri D. R. Sharma					•	•		Senior Architect
2	Shri D. S. Chadha					•			Asstt. Director General
3	Shri Shiv Dayal							*	Deputy Director Admn.
4	Shri S. D. Matange						•	•	Architect
5	Shri B. C. Mistry							6	Architect
6	Shrti D. R. Chawla				4		•	•	Statistician
7	Shri K. Devarajan					•	4	4	Statistician
8	Shri M. C. Jain		÷		•	•	•	•	Section Officer
9	Shri S. P. Kathpalia					•	•		Section Officer
10	Shri S. K. Choudhary	1	16		4				Senior P. A.
II	Shri J. C. Handa					•	•	•	Senior P. A.
12	Shri H. T. Kansara	¥.	Li.		•		•	41	Health Education Officer
13	Shri V. R. Manikar		ě	•					Technical Officer
14	Shri D. N. Dhingra					•	•		Senior P. A.
15	Shri S. C. Bali								Section Officer
16	Shri I. P. Mathur							. 1	Section Officer
17	Shri H. C. Verma							v.	Section Officer
18	Shri L. P. Naithani								Section Officer
19	Shri II. R. Batta	23	,			*1	12	*	Section Officer
20	Shri P. S. Sarna		Ų.			*		J.C.	Stenographer
21	Shri B. L. Bhatia	£2,							Stenographer
22	Shri B. R. Gupta						٠,		Asistant
23	Shri H. D. Joshi			•			£	4	Assistant
24	Shri P. C. Gulati								Assistant
25	Shri S. S. Gulati								Assistant
26	Shri K. R. Ramchan	dani		•		•			Assistant
27	Shri M. R. Gupta) 185 - 8	•	-		•	•		Assistant
28	Shri A. P. Choudhar	y					•		Assistant
29	Shri R. D. Nimesh	·	Nyi nama	gle.		•	- ::::		Assistant

阿里拉克斯基 和学师

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30	Shri B. S. Sharma		,	•	•				Assistant		alt alt
31	Shri L. N. Chopra			•		•			Assistant		
32	Shri D. S. Negi	*			÷	•		7	Assistant		
33	Shri S. M. Bhatnaga	r			*	•	•		Assistant		
34	Shri Krishan Lal	: (*)							Assistant		
35	Shri R. D. Tewari	*				•	•		Assistant		
36	Shri Vincent Kajur	•							Assistant		
37	Shri P. C. Gupta			•		•			Assistant		
38	Shri Manphul Singh		•				•		Assistant		
									-		

Statement II

List of Officers as furnished by the Dte, G.H.S. whose service books are incomplete.

Sr. No	Name of the Officer						Designation				
					<u> </u>	-			يب أوسط كالمعاد المساويات الماماء المعمد وسيد لاست لمبيت الميسانيات المعادلين		
1	Shri D. R. Sharma								Senior Architect		
2	Shri D. S. Negi	*	,			•	: (* 1		Assistant		
3	Shri T. D. Tewari							5.00	Assistant		
4	Shri M. R. Gupta						477		Assistant		
5	Shri L. N. Chopra							•	Assistant		
6	Shri V. Kujur								Assistant		
7	Shri B. R. Gupta	•				•	•		Assistant		

Repair of National Highway Nos. 31 and 34 in West Bengal

- 4191. SHRI A. K. ROY: Will the Minister of SHIPPING AND TRANS-PORT be pleased to state:
- (a) whether he is aware that National Highway Nos. 31 and 34 in West Bengal between Berhampur and Siliguri are lying in a damaged condition for years making this vital link to North Bengal virtually unusable by the vehicular traffic;

- (b) if so, details of the areas and the length now in extremely bad shape;
- (c) amount spent for repairing the damage in National Highway Nos. 31 and 34 during the last two years, yearwise, and the extent of repairing done;
- (d) whether it is a fact that no progress has been made in this regard and the entire amount has been misused; and
- (e) if so, whether Government propose to make an inquiry in this regard?